

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1374
TO BE ANSWERED ON 30TH JULY, 2024

SETTING UP OF KRISHI VIGYAN KENDRAS

1374. DR. D RAVI KUMAR:
SHRI NAVASKANI K:
DR. THIRUMAAVALAVAN THOLKAPPIYAN:
SHRI C N ANNADURAI:
SHRI SELVAM G:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the aims and objectives of setting up of Krishi Vigyan Kendras (KVKs) alongwith the number of Krishi Vigyan Kendras (KVKs) that are currently in operation in the country, State-wise including Tamil Nadu;
- (b) whether the Government proposes to set up more Krishi Vigyan Kendras, if so, the details of the locations identified to set up such Kendras in the State of Tamil Nadu and if not, the reasons therefor;
- (c) whether the Government has taken any steps to upgrade the infrastructure of KVKs across the country for better services to the farmers;
- (d) if so, the details thereof;
- (e) whether the Union Government has reviewed the working of KVKs; and
- (f) if so, the shortcomings found and the corrective steps taken in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

- (a) The Krishi Vigyan Kendras (KVKs) have mandate of technology assessment and demonstration for its application and capacity development. The activities of KVKs include on-farm testing to identify the location specificity of technology under various farming systems; frontline demonstration to establish the production potential of

improved agricultural technologies on the farmers' fields; capacity development of farmers for knowledge and skill up gradation; and production of quality seeds, planting materials and other technology inputs for availability to the farmers. In order to develop awareness of modern agricultural technology among the farmers, a large number of extension activities are taken up by the KVKs.

A total of 731 KVKs are operational across the Country. The State/UT-wise list of KVKs is at **Annexure-I**.

(b) National Commission on Agriculture (1976) in its report on "Research, Education and Extension", recommended to have one KVK in each district. Opening of New KVKs in newly created districts is a continuous process as per the prescribed procedure and guidelines.

(c)&(d) Government makes continuous efforts to upgrade the infrastructure of KVKs across the Country for better services to the farmers. During last year Government made Rs.7730.76 lakh budget provision for upgrading the infrastructure.

Infrastructure includes Administrative Building, Farmers Hostel, Staff Quarters, Demonstration Unit, Farm Development Works. Upgradation of infrastructure at the KVKs is a continuous process.

(e)&(f) The performance and working of KVKs is reviewed by the Government periodically. Government also conducts third party evaluation of KVKs at periodic intervals. Last such evaluation was conducted in the year 2020 through Indian Society of Agribusiness Professionals, New Delhi. The major findings of the study include increase in outreach, increase in proportion of farm women in training and increase in seed production and planting material.

Annexure-I

[Part (a) of Lok Sabha USQ No. 1374 dated 30TH JULY, 2024]

S. No.	State/Union Territory	No. of KVKs
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	24
3.	Arunachal Pradesh	17
4.	Assam	26
5.	Bihar	44
6.	Chhattisgarh	28
7.	Delhi	1
8.	Goa	2
9.	Gujarat	30
10.	Haryana	18
11.	Himachal Pradesh	13
12.	Jammu and Kashmir	20
13.	Jharkhand	24
14.	Karnataka	33
15.	Kerala	14
16.	Ladakh	4
17.	Lakshadweep	1
18.	Madhya Pradesh	54
19.	Maharashtra	50
20.	Manipur	9
21.	Meghalaya	7
22.	Mizoram	8
23.	Nagaland	11
24.	Odisha	33
25.	Puducherry	3
26.	Punjab	22
27.	Rajasthan	47
28.	Sikkim	4
29.	Tamil Nadu	32
30.	Telangana	16
31.	Tripura	8
32.	Uttarakhand	13
33.	Uttar Pradesh	89
34.	West Bengal	23
Total		731
